

said about 1961 and all that.

[*Translation*]

MR. SPEAKER: If there is anything, I will see.

SHRI CHANDRA JEET YADAV: (Azamgarh): He has named him also.

SHRI SOMNATH CHATTERJE (Bolpur): Sir, nobody should be exonerated, but will the Parliament discuss this? That is the point I am raising from time to time. It becomes open when everything is being discussed. Like our frontiers everything has become open now.

MR. SPEAKER: You are 100 per cent correct. This should be borne on mind by everybody.

SHRI SOMNATH CHATTERJEE: I am not trying to shield anybody, but the question is, how far the Parliament will go and allow these matters to be discussed.

SHRI K.P. SINGH DEO: Sir, democracy is being stifled and anyone who speaks anything against the State Government is being humiliated, harassed and arrested on account of corruptions charges. This is nothing but a political gimmick. If we do not take cognisance of this, then, it will be the failure of democracy in this country. (*Interruptions*)

SHRI SRIKANTA JENA (Cuttack): Mr. Speaker, Sir, Mr. K.P. Singh Deo and Mr. Panigrahi know it very well as to what was happening during the last 10 years in Orissa. The people of the State rejected the PCC President, whose name they are now mentioning, on the issue of corruption only. That was the mandate of the Orissa Janta Dal. The people rejected the leadership that was there for the last 10 years on the issue of corruption. On the basis of the Charge-sheet, if the Vigilance authorities raided his house and arrested him, why are you discussing this matter inside the House: Under the law, he has been prosecuted and there is absolutely nothing wrong in that.

(*Interruptions*)

SHRI RAM NAGINA MISHRA (Pardana): Mr Speaker, Sir, through you I would like to draw the attention of the Petroleum Minister to the eastern district of Uttar Pradesh. Two weeks have passed and there is acute shortage of petroleum and diesel in eastern districts of Deoria, Gorakhpur, Azamgarh, Gazipur and due to which people, particularly, farmers are greatly distressed. The supply of diesel and petroleum has been disrupted due to some reasons. Sugarcane crops are getting dried up due to shortage of power supply. People are feeling distressed over the shortage of diesel. Our former Governor Shri Sukh Deo was telling the same story right now. Life of crores of people depends on the supply of diesel and petrol. Therefore, I would like to submit that in view of the current shortage of petrol and diesel, Government should issue directions to resume the supply of diesel and petrol. Government has not paid any attention to the statement of the Chief Minister of the State also. Millions of people have been affected. Therefore, I make humble submission to supply diesel to farmers immediately.

[*English*]

MR. SPEAKER: Now the matter raised by the hon. Member is really of some concern. Will you please convey this to the concerned hon. Minister?

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD): Yes, Sir.

[*Translation*]

SHRI HARPAL PANWAR (Kairana): I would like to draw your attention to the problem of payment for sugarcane to farmers by sugar mill-owners of Uttar-Pradesh, Sir, this is a serious problem. Mill-owners have not made payments for sugarcane to farmers for the last four months, crores of Rupees are outstanding against sugarmills. Uttar Pradesh Government has turned a

deaf ear to the complaints made by them. Farmers are in great distress. Representatives are unable to reach their areas. For the last four months, payment of crores of rupees has been held up. Farmers of Meerut division depend on sugarcane for their livelihood. Through you, I would like to ask the reasons for holding up of payment for the last four months and since it has been held up in such huge amount, the areas should be paid with interest thereon. Uttar Pradesh is a sugarcane producing State and this is a serious problem because in absence of the payment how will the small farmers survive? It is my request to the Government that it should immediately issue directions for early payment with due interest thereon.

SHRI RAJVEER SINGH (Aonla): Mr. Speaker, Sir, FCI has not made any payment for sugarcane. It is creating great difficulty. You should direct the Central Minister to issue directions to make early payment. (*Interruptions*)

SHRI RAMSAGAR (Barabanki): Mr. Speaker, Sir, inspired by the feeling of vengeance the Uttar Pradesh Government is hatching a conspiracy to do harm to the life and property of Shri Mulayam Singh Yadav, former Chief Minister and a State President of the Samajvadi Janata Party. Mr. Speaker, Sir, first of all the Government of that State has withdrawn the security licence provided to his family and then his real brother was taken to civil police station on 26th April and they wanted to kill him.... (*Interruptions*) but, Mr. Speaker, Sir, when the local people came to know about it, nearly two thousand people gathered around the police station and saved him. (*Interruptions*)....

SHRI RAJVEER SINGH: When they kill people, the police will investigate the matter and arrest them and for that purpose matters are raised in the Lok Sabha. This matter had already been discussed in the Legislative Assembly and the Speaker of the Legislative Assembly had given his ruling and on the basis of that, action is being taken. Will all these matters be raised in the Lok Sabha? (*Interruptions*)

SHRI RAMSAGAR: Mr. Speaker, Sir, through you, I would like to request that the matter of his security had already been raised here in the House and today his entire family is insecure. If the Central Government had not intervened, then he might not have been saved. I would like to make a demand that Government should own the full responsibility for his security as the State Government wants to do harm to his family under a conspiracy. (*Interruptions*)

[*English*]

SHRI E. AHAMED (Manjeri): In this connection, the hon. Home Minister, Shri S.B. Chavan has assured the House that proper protection will be given to Shri Mulayam Singh Yadav. That was an assurance given to this House.

Now the hon. Member has raised the point that his life is in danger and he is being victimised by the State Government. I would like to know from the Government of India, whether the life of Shri Mulayam Singh Yadav will be protected and he will be given the security?

[*Translation*]

SHRI VILAS MUTTEMWAR (Chimur): Mr. Speaker, Sir, during the last few days many hon. Members made a demand for allocation of funds for the drought relief work to meet the severe drought situation in Maharashtra. But it is regretted that far from giving funds for drought relief, no central team has been sent there and the drought situation in Maharashtra especially in Marathwada and Vidharbha regions has assumed alarming proportion as also there is the problem of drinking water. Du to scanty rainfall during the last monsoon season, the underground water level has gone down and in Vidharbha region especially in 3 districts Bhandra, Chandrapur and Garhchirosi all wells and ponds have dried. In these districts, the need for water is 40 litres per person but with great difficulty only 3 or 4 litres of water is being made available. There are many villages where no arrangement of